

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

CP(IB) 651 of 2019

Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 15.03.2021

Name of the Company:

B.M Enterprise
V/s
Hitkari Packaging Pvt Ltd

Section:

9 of the Insolvency & Bankruptcy Code, 2016

ORDER

Learned Counsel Ms. Kinjal Trivedi appeared for the Operational Creditor.

Learned Counsel Mr. Vatsal R Patel appeared for the Corporate Debtor.

Pleadings are complete.

Matter stands adjourned to 14.04.2021

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 15th day of March, 2021